

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1571
ANSWERED ON 28/07/2026**

VIKSIT GRAM PANCHAYAT PLAN

1571. Shri Raja Ram Singh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and at what level Viksit Gram Panchayat Plan (VGPP) be framed in the Gram Sabha who have access to Yuktdhara portal for making this plan;**
- (b) the manner by which the rozgar sahyaks and computer operators work in the country, State-wise;**
- (c) whether the Government has any proposal to carry out any capacity building exercises to make Gram Sabhas familiar with the Yuktdhara portal, if so, the details thereof; and**
- (d) whether the mates get enhanced wages in comparison to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) considering the enhanced technological barrier they have to navigate, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Under Section 16 of the Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin): VB–G RAM G Act, 2025, every Gram Panchayat is required to prepare a Viksit Gram Panchayat Plan (VGPP) through a participatory planning process. The Gram Sabha identifies and prioritises the permissible works required for the holistic development of the Gram Panchayat, and the Gram Panchayat prepares the VGPP in accordance with the provisions of the Act. The approved VGPP is thereafter consolidated at the Intermediate and District Panchayat levels for preparation of the aggregate Block and District Plans under the Mission. Yuktdhara is a GIS-based planning support tool that assists authorised functionaries in scientific planning by providing geospatial information and analytical inputs for the identification, prioritisation and planning of permissible works, thereby supporting the preparation of the VGPP.

Access to the Yuktdhara portal is provided to authorised functionaries designated by the respective State Governments/Union Territory Administrations in accordance with the prescribed operational framework.

(b): As per Section 21 of the Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin): VB–G RAM G Act, 2025, the State Government is responsible for providing the necessary staff and technical support, including Rozgar Sahayaks and Computer Operators, to the District Programme Coordinator and the Programme Officer for the effective implementation of the Programme. These matters such as the manner by which the rozgar sahayaks and computer operators work fall within the administrative domain of the respective States/Union Territories.

(c): The Ministry accords high priority to capacity building of all stakeholders for effective implementation of VB–G RAM G. Training programmes are being organised at the National, State, District, Block and Gram Panchayat levels through a cascading training framework covering the preparation of Viksit Gram Panchayat Plans (VGPPs), technology-enabled planning and monitoring tools including use of Yuktdhara. Detailed training modules, user manuals, standard operating procedures and digital learning resources like e-Saksham have also been made available with the States/Union Territories to facilitate effective implementation and strengthen participatory planning through Gram Sabhas. Also, Capacity Building is an ongoing process and as per the needs and requirements of the States/UTs the technical team send by the Ministry to the respective States/UTs.

(d): Under the Viksit Bharat – Guarantee for Rozgar and Aajeevika Mission (Gramin): VB–G RAM G, Mates engaged under the Scheme are paid wages at the semi-skilled wage rate, as notified by the respective State Government/Union Territory Administration in accordance with the applicable wage notifications. The wage rates payable to Mates are determined by the respective State Governments/Union Territory Administrations.
